

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2022
IA(COMPANIES.ACT)/31(KB)2024, IA(COMPANIES.ACT)/5(KB)2024,
IA(COMPANIES.ACT)/152(KB)2023, RA/2(KB)2023,
IA(COMPANIES.ACT)/100(KB)2023, IA(COMPANIES.ACT)/26(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	VIRDHI COMMERCIAL CO LTD VS GLITTEK INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv.] For Petitioner
Mr. Ankit Chaurasia, Adv.

ORDER

1. Ld. Counsel for the Petitioner present.
2. Ld. Counsels for Petitioner sought for adjournment in this matter.
3. Matter stands adjourned to **15.05.2024 at 12:30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**